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(b) There is no delay in the manufac-uire of MBT, The planning action for Its manufacture lias been initiated in line with the induction programme of the Army.

#### Requirement of submarines by Indian Navy

- 59. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:
- (a) whether Governmet had finalised a deal with HDW of Germany for the supply of four submarines:
- (b) if so, whether all the four submarines were delivered:
- (c) Whether the Navy wants more such subrrrartnes to complete its fleet; and
- (d) whether Government propose purchase some more submarines and if so, from Whom?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MAL-I.IKARJUN): (a) and (b) The contract with M/s. HOW was for supply of only 2 ready built: submarines and material packages for 2 submarines to be constructed in India. Two submarines and material packages for another two. were delivered.

(c) and (d) Presently, there is no proposal for purchase of more submarines.

## Modernisation plan for Navy

60. SHRI SUSHIL, KUMAR SAMBHA JIRAO SHINDE: SHRIMATI VEENA VERMA:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that a number of plans for modernisation, augmentation or development of navy have been scuttled or slowed down due to resource crunch duririg the, last two years, as indicated by the,, outgoing Chief of Naval Staff on September 27, 1993; and
- (b) if so, the detains in this regard indicating the main plans and projects affected thereby?

THE MINISTER OF STATE TN THE MINISTRY OF DEFENCE (SHRI MAL-UKARJTJN): (a) and (b) No, Sir. The modernisation of the Indian Navy, and her force levels are considered with re-frence to the Perspective Plan and the Annua! Plans drawn up for the purpose, also taking into account the geo-strategic environment, the threat perception, the country's maritime interests, the likely tasks that the Navy may be called upon to perform, and the availability of budgetary resources.

### Car project in Gujarat with the assistance of **General Motors**

- 61. SHRI AHMED MOHMEDBHA1 PATEL. Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that General Motors (GM), the American auto-giant have agreed to set up a Rs. 800 crore car project in Gujarat;
- (b) if so. the modalities of the proposed projects between American firm and Indian firm that have been finalised;
- (c) whether Gujarat Government has also agreed to provide Rs. 35 crore loan for GM Project;
- (d) if so, by what time the project is likely to start: and
  - (e) what will be its annual production

THE MINISTER OF STATE IN THE MINISTER OF INDUSTRY (DEPTT OF INDUSTRIAL DEVELOPMENT) AND THE MINISTRY OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT HEAVY INDUSTRY) (SMT. KRISHNA SAHI) : (a) Yes, Sir. Government lias approved setting up of a joint venture between M/s HM and M/s GM of USA in Gujarai for productiin of state cars, fuel efficient cars.

(b) The modalities of the proposed project are yet to be finalised by the two companies.

(c) Government of Gujarat has agreed to provide incentives for the said project However, final decision regarding financial assistance has not yet been taken.

Written Answers

- (d) The project is likely to start in early 1994 and the production is likely to commence in the latter half of 1995.
- (e) The production is likely to be between 10,000 to 15,000 nos. per annum initially.

#### Joint ventures between Israel and Gujarat

- 62. SHRI AHMED MOHMEDBHAI PATEL: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Gujarat State Corporations, led by the Gujarat Agro Industries Corporation Ltd. (GAIC) have entered into Strategic tie-ups with leading Israel companies for setting up Joint ventures in the State;
- (b) if so, what are the total joint ventures that Gujarat and Israel have agreed to undertake:
- (c) whether any final decision in this regard has already been taken; and
  - (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTER OF INDUSTRY (DEPTT OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE TN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) SMT. KRISHNA SAHI): (a) Government are not aware of any such tie-ups.

(b) to (d) In view of reply to part (a) above, question does not arise.

# Foreign investment in Gujarat

- 63. SHRI AHMED MOHMEDBHAI PATEL: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Chief Minister of Gujarat has pointed out to' the Central Government that pull-out from the Salt Project in the State has affected: the flow of foreign investment in the State:

- (b) if so, whether during the period from January to August, 1993, the total foreign direct investment cases approved were of Rs. 345.83 Crs. or 6.46 per cent of the aggregate investment Projects worth Rs. 5,356 Crs. were cleared:
- (c) if so, what is the reaction of the Central Government in this regard;
- (d) what are the details of total number of investment plans cleared by the Centre in respect of Gujarat;
- (e) whether Gujarat is the only Stale which has taken highest lead in foreign investment proposals; anti
- (f) if so, what are the total proposals that are agreed and are under implementation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI): (a) Government are not aware of any such statement.

- (b) and (c) In view of reply to part (a), question does not arise.
- (d) to (f) Foreign collaboration approvals are intended only to determine the terms and conditions of collaboration and therefore, these approvals do not usually indicate location of the industries. Consequently, statewise break-up of these approvals are not centrally maintained.

#### Panel on industrial issues for North-Eastern States

- 64. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state:
- (a) whether any decision was taken by Government to set up a Panel to go into the industrially related issue concerning the North-Eastern region and Sikkim at a meeting of the officials of the Central Government and North-Eastern States;
- (b) if so, the issues involved and by when does Government expect to receive

  I the report of the Panel;